

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO.471**  
**TO BE ANSWERED ON 23<sup>rd</sup> July, 2015**

**INVESTMENTS IN PORT SECTOR**

471. SHRI RAMSINH RATHWA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has held any discussion with the coastline States to devise a comprehensive port policy to attract substantial investments in the port sector; and
- (b) if so, the details thereof, State-wise including Gujarat?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a)&(b): With a view to ensure integrated development of Major and Minor Ports a Maritime States Development Council assesses, in consultation with the State Governments, the future development of the existing and new Minor Ports by the respective Maritime States and considers the adequacy of existing legal framework and statutory/legal clearances required for such development. The work involves formation of a Master Plan/Perspective Plan for development of Minor Ports in the country and assesses the requirement of other infrastructure like roads, rail and Inland Waterways Transport (IWT). Moreover, the Union Government has already held discussions in the coastal States of Gujarat, Maharashtra, Tamil Nadu, Puducherry, Andhra Pradesh for taking forward the port-led development concept under Sagarmala.

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